



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency also, with immediate effect :-

S.No	Name of Officials (Sh./Ms.)	From	To
1	Jai Bhagwan EC- 13478	SJA in Record Room/ Digitization Cell	SJA/ Branch Incharge in Library
2	Renu Srivastva E.C. 15073983	JA in Library	JA in Record Room/ Digitization Cell
3	Jawed Mian EC: 23265663	Farash in Caretaking Branch	Peon in Bail & Filing Section. (He shall also look after the work of Stationery Branch)
4	Ramesh Kumar E.C. 58658093	Chowkidar in Stationary Branch	Peon in Copying Agency.
5	Kamal Bhatia EC- 12125/ 38527701	JA in Vigilance & Litigation Branch	JA in Bail & Filing Section.

Note:

1. Sh. Narender Kumar Yadav, JA (E.C. 49702197) posted in Pool Car Section shall also look after the work of Vigilance & Litigation Branch in addition to the work already assigned to him.
2. Sh. Aas Mohd., Peon in Mediation Centre is directed to look after the work of Bail & Filing in addition to the work already assigned to him as and when required.
3. Sh. Ramesh Kumar, Chowkidar is also directed to look after the work of RTI Section and Hindi Rajbhasha Anubhag in addition to the work already assigned to him.
4. This order shall not be considered as a change of cadre of the officials mentioned at Serial No.- 3 & 4. They shall continue to be in their parent cadre for all purpose.
5. Sh. Manish Malhotra, SJA (EC: 12487) is discharged from responsibilities of Library.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

JK 03:30 PM

No.: 9493-9525-D /F.7/P&T/Admn/RADC/2024

Dated 01/8/24

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II & III Central District, THC, Delhi.
4. The concerned Officers/officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -II & III Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

Chandna

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi